

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.07.2024 AT 03:00 P.M.

TC/CP. Nos.	CA/IA No.	Section /Rule	Name of Parties
CP/04/241/AMR/2021	Main Case	241	Kakarlapudi Venkata Madhava Varma & 3 Others Vs K.S.R. Marine Services Pvt Ltd & 9 others
	IA(Companies Act)/12/2022	Rule 131 read with 11 of NCLT Rules, 2016	Kakarlapudi Venkata Madhava Varma Vs. KSR Marine Services Private Limited & 2 others
	IA(Companies Act)/13/2022		Kakarlapudi Venkata Madhava Varma Vs. K. Venkateswara Rao (R3)
	CA/5/2021	Rule 11 of NCLT Rules, 2016	KSR Infracon Private Ltd. Vs K.S.R. Marine Services Pvt Ltd & 9 others

ORDER

Present: Mr. S. Chidambbaram, Ld. PCS for the Petitioners.

Proxy counsel from the O/o. Mr. K. Subramanyam, Ld. Counsel for R1 to R3 and R5 to R10.

Pleadings are completed. At the request of the proxy counsel for the Respondents, for hearing, list the matter on 10.09.2024.

IA(Companies Act)/12/2022 & IA(Companies Act)/13/2022:

Present: Mr. S. Chidambbaram, Ld. PCS for the Applicant.

Proxy counsel for the Respondents.

Pleadings are completed. At the request of the proxy counsel for the Respondents, for hearing, list the matter on 10.09.2024.

CA/5/2021:

Present: Proxy counsel for the Applicant.

Mr. S. Chidambbaram, Ld. PCS for the Respondents.

At the request of the proxy counsel for the Applicant, for hearing, list the matter on 10.09.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**